

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1000
ANSWERED ON:27.02.2006
ASSISTANCE TO FARMERS OF KERALA
Thomas Shri P.C.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government of Kerala has sought central assistance to provide relief paddy of the State;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether paddy farmers in Kerala are still in deep crisis as a large quantity of their stock could not be sold in the market and that they could not even get minimum support price;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government to help the farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): No, Sir.

(b): Does not arise.

(c) to (e): Kerala has joined decentralized procurement scheme from Kharif Marketing Season (KMS) 2004-05. During KMS 2005-06, quantity of 41,115 tonnes of paddy has been procured from the farmers through Kerala State Civil Supplies Corporation on behalf of the Government of India under decentralized procurement scheme. No report of sale of Kharif produce below Minimum Support Price (MSP) has been received from Kerala during KMS 2005-06.